

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 628/GT/2025

Subject : Petition for approval of true-up of tariff of 726.6 (2 x 363.3) MW Combined Cycle Gas Based Power Project at Palatana for the period 2019-24.

Petitioner : OTPCL

Respondent : APDCL & 6 others.

Date of Hearing : **23.12.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Poorva Saigal, Advocate, OTPCL
Ms. Kaavya Madaan, Advocate, OTPCL

Record of Proceedings

The matter was called out through a virtual hearing.

2. At the outset, the learned counsel for the Petitioner submitted that the present Petition, in which orders had earlier been reserved on 9.9.2025, has been relisted for the purpose of placing on record the revised tariff forms. She further submitted that the additional information, along with the revised tariff forms, has been filed vide affidavit dated 18.11.2025 and prayed that the Commission may reserve its order in the Petition.
3. The Commission, after hearing the learned counsel for Petitioner, directed that the following information be filed on or before **30.1.2026**:
 - a. *An editable soft copy, in Excel format, with linkages and formulas, in respect of all revised forms.*
 - b. *An editable soft copy, in Excel format, with linkages and formulas, in respect of the calculation of normative IDC claimed.*
4. The Respondents are permitted to file their replies by **13.2.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **27.2.2026**.
5. Subject to the above, the order in the petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

